

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl)...../ 2005

CRLMP.NO(s). 13341

(From the judgement and order dated 27/10/2004 in DBCRLA. No. 1579/2002 of The HIGH COURT

OF RAJASTHAN AT JAIPUR BENCH)

GHURELAL & ORS

Petitioner(s)

VERSUS

STATE OF RAJASTHAN

Respondent(s)

With CRLMP No.13341/2005 (c/delay in filing SLP and c/delay in refiling SLP and office report)

Date: 02/12/2005 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ASHOK BHAN

HON'BLE MR. JUSTICE TARUN CHATTERJEE

For Petitioner(s)

Mr. Altaf Hussain, Adv.

Mr. Harbans Lal Bajaj, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following

O R D E R

Delay condoned.

Leave granted. The application for bail is rejected.

To be heard along with Criminal Appeal No. 937/2005.

(J.S. Rawat)

Court Master

(Kanwal Singh)

Court Master